## High Prices of Creams, Lotions and Powders

•726. SHRI H. N. GOWDA:

SHRI D. M. PUTTE GOWDA:

Will the Minister of INDUSTRY be pleased to state:

- (a) the products manufactured and marketed by Johnsons and Johnsons;
- (b) whether it is a fact that the prices of a number of creams, lotions, powders etc. produced by them are very much on the high side;
  - (c) if so, the sale price of each item;
- (d) reasons for arriving at such a high price of their products; and
- (e) action Government propose to take to bring down the prices of their products?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) A statement indicating the items, whose production and sale have been shown in the latest available Annual Report and Accounts of M/s. Johnsons and Johnsons Ltd., Bombay, is laid on the Table of the House.

(b) to (e). Government do not exercise any price control in respect of such non-essential cosmetic items. As such, no watch is kept on their prices. Furthermore, the Government have no proposal to exercise control over the prices of such items.

## Statement

- 1. Pressure sensitive adhesive tapes.
- 2. Sutures and other surgeons' requisites:
  - (a) Sutures
  - (b) Eyeless needled sutures
  - (c) Braided sutures
  - (d) Sterlising fluid
  - (e) Gauze and bandages

- 3. Ortho Pharmaceutical Corporation products & Lubricating jelly
  - 4. Johnson's baby products
  - 5. Johnson's prickly heat products
  - 6. Toothbrushes
  - Orthopaed's plaster of paris bandages
  - Sanitary protection products
  - Surgical powder
  - Cloth—adhesive tapes
  - Cotton buds.

## Examinations for promotion in Defence Services

- \*729. SHRI HARISH CHANDRA SINGH RAWAT: Will the Minister of DEFENCE be pleased to state:
- (a) the aims and objects of examinations for promotion in the Defence Services;
- (b) whether this type of examination is not there for promotion in other services such as I.A.S./I.F.S. etc. and if so the reasons why this distinction has been made in the case of Defence Services;
- (c) whether there is any move to abolish the system and what is the recommendation of the experts committee on this issue; and
- (d) whether Government have any team/committee to take the views of the Armed Forces personnel in such matters?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Examinations are designed to ensure development of professional knowledge in officers. They also help to enable officers to achieve a high level of proficiency in their roles, both in war and peace. The passing of these examinations is not mandatory in the Navy.